

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

2/19

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>OA No. 276/2003 Date of order: 06.03.2007</p> <p>Mr. Vivek Shah, proxy counsel for Mr. R.S. Saluja, counsel for applicant. Mr. H.S. Sidhu, counsel for respondents.</p> <p>Learned proxy counsel for Mr. R.S. Saluja, counsel for the applicant submits that he wants to withdraw this Original Application. Hence, the O.A. is dismissed as withdrawn.</p> <p><i>Tarsem Lal</i> [Tarsem Lal] Administrative Member</p> <p><i>Kuldeep Singh</i> [Kuldeep Singh] Vice Chairman</p> <p><i>copy</i> <i>recd & recd 8/3/07</i> <i>for R.S. Saluja</i> <i>Received 06/03/07</i> <i>2nd</i> <i>H.S. Sidhu</i></p>	<p>2</p>

Part II and III destroyed
in my presence on 02-6-14
under the supervision of
Section officer () as per
order dated 26-3-14

Section officer (Record)